

Railway Administration from granting Licence for bookstalls on this platform to any other party. Later on, the petition was withdrawn by the party at the suggestion of the Court, which also ordered for arbitration of the case in terms of the agreement. The dispute is now pending before the Sole Arbitrator.

Cancellation of Local Trains on Samadari-Bhildi Line

4411. SHRI VIRDHA RAM PHULWARIYA: Will the Minister of RAILWAYS be pleased to state:

(a) the reasons for cancelling the local trains on Samadari-Bhildi line in the first instance whenever there is shortage of coal in Jodhpur Division;

(b) whether Government have under their consideration a proposal for the construction of a shed for platform at Marwar Bhimal Railway station on Samadari-Bhildi line and if so, the time by which it is likely to be implemented; and

(c) if there is no proposal for the construction of shed at the platform at Marwar Bhimal station the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) In the event of shortage of coal, trains are partially cancelled in the first instance on sections where more than two or three trains services are available. On sanctions where only one train is operating, cancellation is avoided to the extent possible.

(b) & (c). Keeping in view the present and anticipated passenger traffic at this station, proposal for a shed will be processed for inclusion in Works Programme in the future, subject to recommendations of Railway Users' Amenities Committee and availability of funds.

Wagon Production at Mokame

4412. SHRIMATI KRISHNA SAHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railways pay less for a wagon produced at Mokame than what they do for those located in other states;

(b) what steps Government consider to end this dual price policy; and

(c) what steps are under contemplation for utilisation of the present capacity for wagon production in the country to meet the existing shortage of wagons.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) and (b) The prices of wagons are fixed on the basis of wage structure of each wagon builder as certified by an independent agency of the Ministry of Finance. Accordingly the latest wagon prices for Mokame Unit are less than those for the West Bengal and Rajasthan Units, but more than the prices for the U.P. Unit. There is no proposal to change this pricing policy.

(c) The capacity utilisation of wagon builders depends upon the plan allocations to be made by the Planning Commission and the traffic needs for the wagons and procurement of wagons is planned on year to year basis consistent with the plan allocations.

Number of Persons killed and injured in DTC Bus Accidents

4413. SHRI KRISHNA PRATAP SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the total number of passengers killed and injured for accidents involving D.T.C. buses in Delhi and other places where D.T.C. buses